

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH

CP No.40(ND)/2012

IN THE MATTER OF:

Mr. Ramandeep Singh Ahluwalia & Ors.

.....PETITIONER

Vs.

M/s. Suntime Energy Ltd. & Ors.

..... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 07.7.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN,

Hon'ble member (Technical)

For the Petitioner

: -

For the Respondent

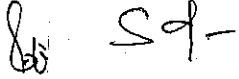
: Mr. Ranjanan Raj, Advocate  
Mr. Rohan Gupta, Advocate  
Ms. Nalini, Advocate

ORDER

Learned Counsel for the parties are present.

At the joint request of the parties, the matter is adjourned to 03.8.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
07.7.2017